

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 1527/2015

SANT RAM AND ORS.

Petitioner(s)

VERSUS

BADRI

Respondent(s)

(with appln. (s) for permission to submit additional document(s)  
and interim relief and office report)

Date : 13/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Karan Mathur, Adv.

Mr. Jayant Mohan, Adv.

For Respondent(s)

Ms. Asha Upadhyay, Adv.

Mr. R.D. Upadhyay, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Counter affidavit of the sole respondent is awaited. Be  
filed within four weeks, as last opportunity.

List again on 16.7.2015.

(RACHNA GUPTA)  
Registrar